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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP (IB) No.32/BB/2018	For submission of Report by IRP	Sec 9 of I&B code	M/s Shri Gurudatt Sugars Marketing Pvt Ltd	Bharucha & Partners	M/s G M Sugar and Energy Ltd	Kumar & Bhat Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

1. SONAM GUPTA, ADV.
987349 8887

PETITIONER.

Sonam

RESPONDENT/s :

ORDER

Heard Ms. Sonam Gupta, Learned Counsel for Petitioner.

Post the case on 01.08.2018.

Ashok
Member (T)

Sonam
Member (J)